

9 OA. 7/2008

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order

dt 3.12.09

issued to Counsel
for both sides.

8.12.09
S.O.

ORDER DATED: 20/11/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Hear Counsel for both
Sides. Call on 3/12/09 for 'orders'

Member(J)

Member(J)

ORDER DATED: 03/12/09

CORAM:

Hon'ble Mr. Justice K. Thankappan, M(J)

By filing a memo dated
03/12/09, Id. counsel appearing
for the applicant submits that
the applicant does not want to
prosecute the matter further.

Recording the above, the
O.A. is dismissed for non-
prosecution.

Member(J)